

**Statement****The Garment Manufacturing Units Covered Under the ESI Scheme**

S.No.	Name of the State	No. of Garment Manufacturing Units.
1.	Andhra Pradesh	72
2.	Bihar	7
3.	West Bengal	88
4.	Delhi	2408
5.	Maharashtra :	
	(i) Mumbai	3175
	(ii) Pune	93
	(iii) Nagpur	4
6.	Goa	11
7.	Assam	NIL
8.	Madhya Pradesh	46
9.	Rajasthan	141
10.	Uttar Pradesh	709
11.	Orissa	7
12.	Tamil Nadu :	
	(i) Chennai	1291
	(ii) Madurai	28
	(iii) Coimbatore	1996
13.	Gujarat	110
14.	Kerala	55
15.	Karnataka	976
16.	Punjab	439
17.	Haryana	248

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) :  
 (a) United Airlines have suspended their operations from India effective from 3.4.99 for commercial reasons.

(b) No, Sir.

(c) Does not arise.

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Defence

**Pension revision for pre-1986 Retirees from Armed Forces**

3573. SHRI PRABHAT KUMAR SAMANTARAY : Will the Minister of DEFENCE be pleased to state :

(a) whether the pensions in respect of the pre-1.1.86 Defence civilians and Armed forces personnel, specially reemployed pensioners who were not paid any pension for their re-employed period, has since been revised; and

(b) if so, the time-bound action the Government contemplate to take to settle the old cases of retired personnel who have not received their pension so far?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) and (b) In pursuance of the recommendations of the Fifth Pay Commission, the Government orders for revision of the pension of Defence civilians as well as Armed Forces pensioners, including pre 1-1-1986 pensioners, have been issued. As per the prescribed procedure, the pensioners are required to submit their application for revision to the Pension Disbursing Authorities. As per the available reports, pension in respect of a large number of pensioners has been revised. The Pension Disbursing Authorities have also been authorised to pay revised pension to the personnel below officers rank on the basis of tables provided to them. To monitor revision of pensions, Pension Disbursing Authorities are required to submit a monthly progress report.

98-100

Defence

**Performance of Ordnance Factories**

3574. SHRI SANDIPAN THORAT : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government have reviewed performance of ordnance factories during 1998-99;

(b) if so, the details thereof in terms of targets set and achieved, capacity utilisation, upgradation, expansion, diversification programme for All India in general and for units located in Maharashtra in particular during each of the last three years; and

(c) the details of action plan for modernisation/upgradation/diversification of defence production in

97-98

**Stoppage of Service by United Airlines**

3572. SHRIMATI KRISHNA BOSE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether United Airlines of USA has decided to pull out of India;

(b) if so, whether the reasons for the pulling out is lack of safety equipments at our airports; and

(c) if so, the steps being taken to improve the standards of safety at our airports and bring them upto the international standards?